

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART- II  
SECTION 3 (ii) DATED THE 22<sup>ND</sup> MARCH, 2022]

**LOK SABHA SECRETARIAT**

**PARLIAMENT HOUSE  
NEW DELHI - 110 001**

**No. 21/1(2)/2022/T (B)**

**Dated the 22<sup>nd</sup> March, 2022  
Chaitra 1, 1944 (Saka)**

**NOTIFICATION**

**No. 21/1(2)/2022/T(B)** Shri Akhilesh Yadav, an elected member of Lok Sabha from Azamgarh Parliamentary Constituency of Uttar Pradesh has resigned his seat in Lok Sabha and his resignation has been accepted by the Speaker with effect from 22 March, 2022.

**Utpal Kumar Singh  
Secretary General**

**No. 21/1(2)/2022/T (B)**

**Dated the 22<sup>nd</sup> March, 2022  
Chaitra 1, 1944 (Saka)**

- I. Copy forwarded to Shri Akhilesh Yadav, Ex-MP.
- II. Copy forwarded to: -
  1. President's Secretariat; Prime Minister's Secretariat; Rajya Sabha Secretariat; Election Commission of India; All Ministries/Departments of Government of India.
  2. The Chief Electoral Officer, Lucknow, Uttar Pradesh.
  3. Liaison Officer, Directorate of Estate, Parliament House Annexe, New Delhi.
  4. Secretary, New Delhi Municipal Council, New Delhi.
  5. Liaison Officer (Telephones), Parliament House Annexe, New Delhi.
  6. All Officers and Branches of Lok Sabha Secretariat.

*P.C.T.*  
22.3.2022

**(P. C. Tripathy)  
Joint Secretary**